have been badly affected. We have asked for an advance of ₹500 crores. But we have not been given a single paisa. The Prime Minister had announced ₹1,000 crores for Andhra Pradesh. We welcome it. But he should also give us the assistance that we have sought for.

SHRI DILIP KUMAR TIRKEY (Odisha): Sir, I associate myself with this issue.

SHRI ANUBHAV MOHANTY (Odisha): Sir, I also associate myself with it.

SHRI KALPATARU DAS (Odisha): Sir, I also associate myself with it.

MR. DEPUTY CHAIRMAN: Your time is over. ...(Interruptions)... Now, Shri Ananda Bhaskar Rapolu.

Complications arising out of a direction of the Ministry of Civil Aviation to change the name of Rajiv Gandhi Airport in Hyderabad - Telangana

श्री आनंद भारकर रापोलू (तेलंगाना) : माननीय उपसभापति महोदय, हमारी भावनाओं को घायल किया जा रहा है, रीति-रिवाज़ खतरे में हैं और परम्पराएं टूट रही हैं। Of the royal clan of the popular Kalinga, the Civil Aviation Minister is adopting to very cheap tactics. This has generated a lot of agony not only in Telangana and Hyderabad but also across the entire nation. This type of cheap tactics would not yield anything except animosity and unnecessary disturbances. I would like to make a point, Mr. Deputy Chairman, Sir. Shri Rajiv Gandhi, one of the proudest sons of India, much sought after for his unforgettable efforts of global commitments and who dreamt and drove India into the 21st century, had a lot of affinity for Hyderabad. He was a commercial pilot and he entered into aviation from Hyderabad, and that memory is spread across the regular air travelers from the Hyderabad Airport. Keeping that sentiment in view, six years back, the then Government decided to name the International Airport located at Shamshabad, Hyderabad, which had been built on world standards after Rajiv Gandhi, and it has now become the Rajiv Gandhi International and Domestic Airport, Shamshabad, Hyderabad. Now the structure of the Rajiv Gandhi International Airport is such that there is only one entry for arrival and one entry for departure. But the latest effort of the Civil Aviation Minister to name the Domestic Terminal in the name of the reputed and greatest son of Telugus, Shri N.T. Rama Rao, who is Vishwa Vikyata Nata-Sarvabhauma. We are gracious enough to install his statue in the precincts of Indian Parliament. That memory has to be remembered by naming the Gannavaram Airport of instead of disturbing the decent situation in Hyderabad. Even the Vijavawada Telangana Assembly adopted a unanimous Resolution and people are in agitation. We demand the Union Government to retain the name of the Rajiv Gandhi International Airport Shamshabad, Hyderabad intact. Thank you very much. Sir.

MR. DEPUTY CHAIRMAN: Now, Shri Jesudasu Seelam. Shri Mohd. Ali Khan and Shri V. Hanumantha Rao to associate themselves. ...(*Interruptions*)...

श्री शादी लाल बन्ना (हरियाणा) : सर, मैं भी इनके उल्लेख का समर्थन करता हूं।

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, I associate myself with the point raised by Shri Ananda Bhaskar Rapolu.

SHRI MOHD. ALI KHAN (Andhra Pradesh): Sir, I also associate myself with it.

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Sir, I also associate myself with it.

श्रीमती रजनी पाटिल (महाराष्ट्र) : सर, मैं इनके उल्लेख का समर्थन करती हूं।

श्री वानसुक साइम (मेघालय) : उपसभापति महोदय, मैं इनके उल्लेख का समर्थन करती हूं।

डा. विजयलक्ष्मी साधौ (मध्य प्रदेश) : महोदय, मैं इनके द्वारा किए गए उल्लेख का समर्थन करती हूं।

श्रीमती नाज़नीन फारुख (असम) : उपसभापति महोदय, मैं भी इनके उल्लेख का समर्थन करती हूं।

SHRI ANAND SHARMA (Rajasthan): Sir, I have to say something. First of all, I must say one thing in this House. Yesterday it was agreed that today the opportunity would be given to us, and, accordingly, I had given the notice...

MR. DEPUTY CHAIRMAN: For today?

SHRI ANAND SHARMA: I have given it. It is a matter of fact. And there is a default. I don't want to raise the procedural issues here.

MR. DEPUTY CHAIRMAN: You have said it anyhow.

SHRI ANAND SHARMA: But I have to say that this Government has deliberately insulted the memory of Shri Rajiv Gandhi. ...(*Interruptions*)... He was a Prime Minister of India. This Airport is a new airport. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: It is Zero Hour, please. ...(Interruptions)... Shri Motilal Vora.

SHRI ANAND SHARMA: This airport is a new airport which was named after Rajiv Gandhi. There was no reason for this Government to arbitrarily change it. This is not an issue on which you say ... (Interruptions)...

Matters raised

MR. DEPUTY CHAIRMAN: Shri Motilal Vora.

SHRI ANAND SHARMA: The State Government of Telangana was not consulted. The Chief Minister has protested. The State Legislature of Telangana has protested. Therefore, we want clearly an assurance from the Government. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Motilal Vora.

SHRI ANAND SHARMA: This has to be withdrawn ... (Interruptions)

MR. DEPUTY CHAIRMAN: Shri Motilal Vora. ...(Interruptions)... मोती लाल वोरा जी, बोलिए। ...(व्यवधान)... आप बोलिए। ...(व्यवधान)... Let me continue with Zero Hour. There are others waiting to raise Zero Hour mentions. Please cooperate. The next hon. Member is Shri Motilal Vora. ...(Interruptions)...

No, please. There are others waiting to raise Zero Hour mentions. ... (Interruptions)

श्री शरद यादव (बिहार) : उपसभापति जी, ...(व्यवधान)... एक बात तो यह है कि अभी लीडर ऑफ अपोजिशन नहीं हैं, तो जब डिप्टी लीडर कोई बात कहता है ...(व्यवधान)... यह बहुत गलत परम्परा होगी कि डिप्टी लीडर का नोटिस जो है, ...(व्यवधान)... यह ठीक है कि ज़ीरो ऑवर में आप ...(व्यवधान)...

श्री उपसभापति : आप मेरी बात सुनिए। ...(व्यवधान)...

श्री शरद यादव : सर, आप मेरी बात तो सुनिए। यह अच्छी बात नहीं है।

श्री उपसभापति : बोलिए।

श्री शरद यादव : मैं आपके माध्यम से यह कहना चाहता हूं कि आप इस हाउस के कस्टोडियन हैं। आप चेयरमैन साहब से निवेदन करिए कि यहां लीडर ऑफ अपोजिशन नहीं है, तब डिप्टी लीडर तो लीडर होगा या नहीं ...(व्यवधान)...

श्री उपसभापति : तो हमें क्या करना चाहिए? ...(व्यवधान)...

श्री शरद यादव : उनका जो नोटिस है, वे कल से यह मामला उठा रहे हैं।

श्री उपसभापति : उनका आज के लिए कोई नोटिस नहीं है। मैं क्या करूं? ...(व्यवधान)...

SHRI ANAND SHARMA: Let the issue be settled now. The Secretary-General is here. This has been verified by the Secretary-General, it is a serious aspersion on me that I am making an incorrect statement. And I question that. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You see, I will read your notice. ... (Interruptions)

SHRI ANAND SHARMA: This can't be accepted. I am making a statement with

22 Matters raised

[RAJYA SABHA]

with Permission

[Shri Anand Sharma]

full sense of responsibility. What Sharad Yadavji has said that when the Leader of the Opposition is not here,....

MR. DEPUTY CHAIRMAN: I have a copy of your notice. ...(Interruptions)... When you make allegations, you should be careful.

SHRI ANAND SHARMA: This notice is of yesterday. Please check the record. You have said there is no notice ... *(Interruptions)*... That has to be corrected. It is unfortunate that such an observation was made. And, how is this House going to function, transact its business?

MR. DEPUTY CHAIRMAN: No, no; I don't want to allow a discussion on this. Please sit down. I am not allowing a discussion on that.

SHRI ANAND SHARMA: Mr. Deputy Chairman, Sir, we have a right. We are the principal Opposition Party. We can't be silenced.

MR. DEPUTY CHAIRMAN: Nobody has given a notice for today....(*Interruptions*)... No notice for today....(*Interruptions*)... What are you doing?

SHRI ANAND SHARMA: What I am saying is correct. What Sharad Yadavji has said is correct. ...(Interruptions)... नेता प्रतिपक्ष नहीं हैं और आप उपनेता को समय देने को बिल्कुल भी तैयार नहीं हैं। ...(व्यवधान)...

श्री उपसभापति : आप बैठिए। ...(व्यवधान)... बैठिए, बैठिए। ...(व्यवधान)... आप लोग बैठिए। ...(व्यवधान)... You please allow me. If the name of an airport, named after Rajiv Gandhi, who was hon. Prime Minister, and dear to all of us, is changed, it is a serious matter. I am not saying it is not a serious matter. It is a serious matter. Not only you, many others in the House are also concerned about it. But, there is a way of taking up such a serious matter. It is not to be raised in the Zero Hour as an intervention. Anyhow, as for the Leader of the Opposition, there is no Leader of the Opposition now. There is no Deputy Leader of the Opposition. ...(Interruptions)... Let me say. Mr. Anand Sharma is the Deputy Leader of the Congress Party. That is what I know. I have no paper with me. I have no intimation to say that he is the Deputy Leader of the Opposition or that he is taking charge of the Opposition. I have no paper. Yes, somebody must have told me. If I have to take cognizance of that, I should get a paper, or Mr. Chairman should get it. Mr. Chairman also has not informed me. So, I can't treat him as the Deputy Leader of the Opposition.(Interruptions)...

SHRI ANAND SHARMA: Please check the records, I have not asked for it.

MR. DEPUTY CHAIRMAN: Secondly, ... (Interruptions)... I was replying to Sharad

Yadavji. The second one is ... (Interruptions)... I am not replying to you. I am replying to Sharad Yadavji.

The second point is ... (Interruptions)... I was replying to Sharad Yadavji ... (Interruptions)...

SHRI ANAND SHARMA: I said that I am the deputy leader of the Congress Party. I never said that I am the deputy leader of the Opposition ... *(Interruptions)*... Please, do not say what I have not said.

MR. DEPUTY CHAIRMAN: Okay. Alright. Sit down.

SHRI ANAND SHARMA: You cannot say 'sit down.' We have dignity and selfrespect, Mr. Deputy Chairman ...(Interruptions)...

MR. DEPUTY CHAIRMAN: The second point is, he has made a specific allegation that he has given notice for today. I have a copy of the notice with me. It is for raising the matter on 25th *i.e.*, yesterday. That notice is with me. I am also setting the record straight. Don't make me to say all this. ...(*Interruptions*)... It is here. Next, Shri Naresh Agrawalji ...(*Interruptions*)... I am calling Shri Motilal Vora. He is not responding what can I do? ...(*Interruptions*)...

श्री नरेश अग्रवाल (उत्तर प्रदेश) : सर, पहले हाउस तो ऑर्डर में हो। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Naresh Agrawalji, you start your Zero Hour submission. I have called you ... (Interruptions)...

श्री नरेश अग्रवाल : सर, पहले हाउस तो ऑर्डर में हो। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Then, I will adjourn the House ... (Interruptions)

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री और संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी) : सर, माननीय सिविल ऐविएशन मिनिस्टर यहां पर हैं और माननीय सदस्य जो कह रहे हैं, ...(व्यवधान)...

THE MINISTER OF FINANCE, THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROAD CASTING THE LEADER OF THE HOUSE (SHRI ARUN JAITLEY): Sir, hon. Members of the Congress Party have raised an important issue. Both, late Shri Rajiv Gandhi and late Shri N.T. Rama Rao have been very respectable leaders of this country. Nobody in the Government wants to show any disrespect to them. The hon. Civil Aviation Minister is here. And, at any appropriate time, we will give the chronology of facts. The international airport, I am given to understand, was in the name of Shri Rajiv Gandhi and it continues to be so. The domestic airport, originally, was in the name of Shri N. T. Rama Rao and that continues to be so ...(*Interruptions*)...

Ministers

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): Mr. Deputy Chairman, to set the record straight, Mr. Rajiv Gandhi's name has not been removed from the airport of Hyderabad ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: OK. No change of name.

SHRI ASHOK GAJAPATHI RAJU PUSAPATI: Sir, in Hyderabad, the airport for Hyderabad was originally in Begumpet ...(*Interruptions*)... Do you want me to reply or not? ...(*Interruptions*)...

SHRI ARUN JAITLEY: Sir, the demand effectively is: Mr. Rajiv Gandhi's name remains. The demand now is that NTR's name should be removed. That is not acceptable to this Government. ...(*Interruptions*)...

12.00 NOON

INTRODUCTION OF MINISTERS

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Order, order, please ...(*Interruptions*)... One minute, please. Please go back to your places. ...(*Interruptions*)... Please don't do this ...(*Interruptions*)... Now, introduction of Ministers.

THE MINISTER OF FINANCE, THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING AND THE LEADER OF THE HOUSE (SHRI ARUN JAITLEY): Mr. Chairman, with your permission, I, on behalf of the hon. Prime Minister, like to introduce the newly inducted Ministers in the Council of Ministers to you; and through you, to the respected House.

Shri Chaudhary Birender Singh	-	Minister of Rural Development, Minister of Panchayati Raj; and Minister of Drinking Water and Sanitation
Dr. Mahesh Sharma	-	Minister of State (Independent Charge) of the Ministry of Culture and the Ministry of Tourism; and Minister of State in the Ministry of Civil Aviation
Shri Ram Kripal Yadav	-	Minister of State in the Ministry of Drinking Water and Sanitation
Shri Hansraj Gangaram Ahir	-	Minister of State in the Ministry of Chemicals and Fertilizers
Prof. (Dr.) Ram Shankar Katheria	-	Minister of State in the Ministry of Human Resource Development